

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-BA-35/2020)

Vivek Gautam Applicant.

Vs
Police Inspector & Anr. Respondents.

Shri R. Desai, Advocate for the applicant.
Shri S. R. Rivankar, Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 28th August 2020.

P.C.

Applicant's counsel, on instructions, seeks Court's leave to withdraw the bail application. Leave granted. Accordingly, application is dismissed as withdrawn.

DAMA SESHADRI NAIDU, J.

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